

Filing no. 8284/2020 Cr. Appl. (S.J.)

Suresh Singh Vs The State of Jharkhand

Name of advocate:- Suraj Kumar

Defects :

- 2 Limitation expired on 15/04/2020, delayed by 03/06/2020/
- 7 Provisional bail granted vide order dated 15/04/2020 valid till one month from the date of order. But the instant appeal has been filed after expiry of the provisional bail.
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 - (i) Party position may be corrected at index and page no. 1.
 - (ii) Page no. 51 to 60 are handwritten. True typed copy of the same may be given.
 - (iii) Page no. 51 to 60 appears to be certified copy. Hence, A/fee of Rs. 100/- may be filed.
 - (iv) Age of the appellant at page no. 1 and vak may be verified from impugned order.
 - (v) Para 4 statement of affidavit may be verified.
 - (vi) Name of the deponent at affidavit may be verified from her adhaar card.
 - (vii) Subject may be stated categorically at index.
 - (viii) Limitation petition may be filed.